NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 1880/2024
IA 3091/2024 in
C.P. (IB)/145(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:-

IA 1880/2024 Mr. Vinod Radhakrishnan Nair
Rp Goli Vada Pav Private Ltd
V/s
Venkatesh Srinivasan Iyer
IA 3091/2024 Vinod Radhakrishnan Nair
IN THE MATTER OF
Vista Processed Foods Private Limited
V/s
Goli Vada Pav Private Limited

Section: Application under any other provisions- IBC Sec 12(2) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1880/2024: - Adv. Devarajan Raman appeared for the Applicant/RP through VC.

Dr. S K Jain appeared for Respondent No.1 through VC. Adv. Lalita S Phadke a/w Adv. Lourdes Alvaues appeared for the Respondent No.3 & 4 in IA.No.1880/2024.

Heard and **Reserved for Orders**.

IA.No.3091/2024: - Adv. Devarajan Raman appeared for the Applicant/RP through VC.

Heard and **Reserved for Orders**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT